



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-49/2000/7097/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Chandan Das
District & Sessions Judge,
Baksa, Mushalpur.

Dated Guwahati the 28th November, 2019.

Sub: **Casual leave and station leave permission.**

Ref:- Your letter No. DJ/BAK/2019/3647/E, dtd. 26.11.2019,

Sir,

With reference to the above, I am directed to inform you that, you have been granted casual leave on 30.11.2019 with permission to leave the station, after Court/office hours, with the official vehicle, at your own cost, from the evening of 30.11.2019 till the morning of 03.12.2019. The Chief Judicial Magistrate, Baksa, Mushalpur and in his absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)
Rda

Memo NO.HC.VII-49/2000/7098/A, dated 28.11.19

Copy to:

1. The Systems Analyst, Gauhati High Court.

sd/-
JT. REGISTRAR (VIGILANCE)